

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1617(KB)2019
IA(I.B.C)/528(KB)2024,
IA(I.B.C)/811(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	AIR COM TRAVELS PRIVATE LIMITED VS MOHAN MOTOR UDYOG PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms.Shreya Choudhary, Adv.] For the Liquidator
Mr.Abhit Kumar Singh,Adv.]

Mr.Avishek Guha,Adv.] For the Applicant in IA 528/2024
Ms.Arunika Dutta,Adv.]
Mr.Kaustav De Sarkar, Adv.]

Ms.Urmila Chakraborty,Adv.] For the Applicant in IA 811/2024
Mr.Debasish Chakraborti,Adv.]
Mr.Snehasish Chakraborty,Adv.]

Mr.Amandeep Singh, Adv.] For Respondent No.2 & 3 in IA 811/2024
Mr.Rishav Singh,Adv.]
Ms.Khushi Gupta,Adv.]

O R D E R

1. Ld.Counsel for the parties present.
2. **IA(I.B.C)/528(KB)2024-**
 - i. Ld. Counsel Ms. Shreya Choudhury appearing for the Liquidator is directed to serve hard copy of the application along with Annexures to the RP/Applicant including Liquidator's Final Report and Transaction Audit trail Report.
 - ii. Post the matter on **18/06/2024**.
3. **IA(I.B.C)/811(KB)2024-** Post the matter on 18/06/2024. In the meantime, pleadings be completed in the matter.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**